

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 08.01.2021

NOTICE

Take notice that the following matters listed on 08.01.2021 at 02:00 PM in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing is 11.01.2021.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 449 of 2020 Part Heard	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
2.	Comp. App. (AT) (Ins) No. 504 of 2020 Part Heard	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury-R2 Ankur Mittal-R3
3.	Comp. App. (AT) (Ins) No. 746 of 2020 Part Heard	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1

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1. Notice Board

2. Website: www.nclat.nic.in

**By the order of Hon'ble Acting Chairperson
-sd/-**

Registrar